

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.58/ 2017	-	For filing objections	241/242	Mathur Ranganathan Raman & Another Vs Vigilomed Pharmaceuticals India Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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P. SATISH  
98444409565

Respondents  
1-4



2. SRIKANT MOHAN  
9901065024

For the Petitioner



PCS for petitioner is present. Counsel for respondent is present. He has already filed vakalat. Shri P. Satish filed vakalat for R-1 to 4 on the last date of hearing.

List it on 02.11.2017.



MEMBER (J)